

NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH

CA (CAA) NO. 16/Chd/Hry/2017

In the matter of scheme of amalgamation of:

Matrix Tools and Components Pvt. Ltd. ... Transferor-Petitioner Co.1

With

United Cores Private Limited. ... Transferee-Petitioner Co.2

Present: - ^{...} Mr. Atul V. Sood, Advocate for the petitioner-companies.

On request, adjourned to 26.09.2017 for arguments.

-Sd-

(Justice R.P. Nagrath)
Member (Judicial)

✓ September 06, 2017
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